

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 105

CP (CAA) No.21/Chd/Hry/2023  
(2<sup>nd</sup> Motion)

**IN THE MATTER OF:**

Hollysea Finvest Pvt. Ltd.

...Transferor Company

And

Star Wife (India) Laboratories Pvt. Ltd.

...Transferee Company

**Under Section:** 230-232, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 14.06.2024.

03.05.2024

Pooja

-Sd/-  
Court Officer